

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAURYA MANPOWER SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 06-07-2022; List of Stakeholders as on Date: 25-06-2023; Name of IP: Mr. ANANG KUMAR SHANDILYA; Process Number: 1; Last 5 digitof registration number: 12826

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	546367	1	546367				NA
2	Liquidation costs incurred till date	1	66194	1	66194				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	59063	1	59063				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	11	1149509	11	1149509				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	130889	1	130889				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	1952022	15	1952022				